

Central Administrative Tribunal Principal Bench, New Delhi

**O.A. No.4130/2016
M.A.No.3722/2016**

Monday, this the 19th December 2016

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. AIR & DD Technical Employees Association through its President Mr. Shyam Vir Singh, aged 52 years (Group C) s/o Mr. Netar Pal Singh Post Box No.736, New Delhi -1 R/o III/227, Kamla Nehru Nagar, Ghaziabad
2. Vinod Kumar Sharma, aged 58 years s/o late Mr. C P Sharma Assistant Engineer, in the office of Addl. Director General-E (North Zone) All India Radio & Doordarshan 12/3, Jam Nagar House, Shahjahan Road New Delhi (Group C) r/o 4/106, New Defence Colony Near Chandra Shekhar Azad Gate Muradnagar, Distt. Ghaziabad (UP)

..Applicants

(Mr. Yogesh Sharma, Advocate)

Versus

1. Union of India through the Secretary Ministry of Information & Broadcasting Shastri Bhawan, New Delhi
2. The CEO Prasar Bharti PTI Building, New Delhi
3. The Director General All India Radio Akashwani Bhawan, Sansad Marg New Delhi
4. The Director General Doordarshan Bhawan Copernicus Marg, Mandi House, New Delhi

..Respondents

(Mr. Gyanendra Singh, Advocate for respondent No.1 –
Mr. S M Arif, Advocate for respondent No.3 –
Nemo for other respondents)

O R D E R (ORAL)

Mr. Raj Vir Sharma:

M.A. No.3722/2016

M.A. seeking joining together in a single petition is allowed.

O.A. No.4130/2016

Mr. Gyanendra Singh, learned counsel and Mr. S M Arif, learned counsel, appear and accept notice on behalf of respondent No.1 and respondent No.3 respectively. Mr. Arif, learned counsel for respondent No.3 submits that the said respondent has taken a decision that whosoever has completed four years of service in the Grade Pay of Rs.4800/- may be accorded Grade Pay of Rs.5400/-. This has been recommended to the Ministry of Information & Broadcasting in terms of Annexure A-1 order.

2. In view of this, we hereby direct the applicants to provide a list of the members of the applicant-association to the respondents within two weeks from the date of receipt of a copy of this order. On receipt of the said list, the respondent No.1 – Ministry of Information & Broadcasting would decide the grievance of the applicants within a period of four months.
3. The O.A. is accordingly disposed of. No order as to costs.

(K.N. Shrivastava)
Member (A)

December 19, 2016
/sunil/

(Raj Vir Sharma)
Member (J)